

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:163
ANSWERED ON:24.11.2014
MONITORING COMMITTEES
Somaiya Dr. Kirit

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to constitute District Level Vigilance and Monitoring Committees for execution/implementation of Mahanagar Gas Limited, Mumbai;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)

(a) to (c): No, Madam. This is not required as, in order to address Mahanagar Gas Limited (MGL) related issues expeditiously, to focus on speedy roll out of infrastructure and to coordinate with the office of Honble Members of Parliament of Mumbai for speedy disposal of grievances, MGL have assigned a senior official for constituency of each of the Honble MPs in Mumbai.